

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

3. IA-1957/2020, IA-177/2021 in CP(IB)-2144(MB)/2019

CORAM:

SHRI RAJESH SHARMA
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 01.07.2021

NAME OF THE PARTIES:

Rasayano
v/s.
Katariya Pet Pvt. Ltd.

SECTION: 60(5), 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

The Court is convened through Video Conference.

1. Mr. Harsh Kesharia, Ld. Counsel for the Applicant present.
2. At the request of the Counsel for the Applicant, list this matter for hearing on 6.7.2021.

Sd/-
RAJESH SHARMA
Member (Technical)

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)